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O.A. No. 647 of 2009

Order dated: 22.02.2010

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)

Heard Mr. D.K.Mohanty, Ld. Counsel for the applicant and Mr. S.B.Jena, Ld. Additional Standing Counsel appearing for the Respondents on notice.

2. The applicant, in this O.A., seeks direction to Respondents to consider his case for compassionate appointment. The applicant has already made several representations before the Respondents vide Annexure-A/3 series, the latest being dated 05.02.2009 to Respondent No.1, but no decision seems to have been taken till now on his representations. Since, there is no dispute as such discernible in this case, without going into the merits of the case, Respondent Nos.2 and 3 are directed to look into the grievance of the applicant and dispose of his representation at Annexure-A/3 series with a speaking order taking into account the instruction of DoPT dated 5.5.2003 within 60 days from the date of receipt of a copy of this order.

3. O.A. is accordingly disposed of at the admission stage itself.

4. M.A. 757/09 is also disposed of.

5. Send copy of this order, along with copy of the O.A., to the Respondents ^{No. 2 & 3} for compliance.


MEMBER (A)

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